

(c) whether it is a fact that anti-Indian activities are being carried on in the area by certain spies who have link with China and Pakistan;

(d) if so, what action Government have taken in the matter; and

(e) whether there are any Indians closely associated with the anti-Indian activities there?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b) Some Amdo Tibetans have settled down near Dehra Dun, Uttar Pradesh. About 100 acres of land was donated to them in Clement Town in April 1964 by the U. P. Bhoodan Yagya Samiti. The settlement was premised with the agreement of the Government of Uttar Pradesh.

The settlement is located at the far end of the military area in Clement Town. The question of adequate security of the defence units in the vicinity has been kept in view.

(c) No such activity has so far come to notice.

(d) and (e) Do not arise.

DIMAPUR CONSTITUENCY OF THE NAGALAND LEGISLATIVE ASSEMBLY

*740. SHRI S. K. SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the non-Naga inhabitants of Dimapur in Nagaland such as Kashmiris, Punjabis, Biharis, Bengalis, As-sames, Manipuris, etc., will be allowed to exercise their franchise in the forthcoming elections to the Nagaland Legislative Assembly;

(b) if so, whether Dimapur is proposed to be made a separate constituency for the Legislative Assembly; and

(c) if the answer to part (b) above be in the negative whether Government propose to nominate one or two persons out of the people referred to in part (a) above to represent them in the Nagaland Assembly?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. Every Indian citizen who is entered in the electoral roll of any Assembly Constituency of Nagaland shall be entitled to vote in

the forthcoming General Election to the Nagaland Legislative Assembly unless he is subject to any of the disqualifications prescribed under law.

(b) No, Sir. Under the Delimitation of Parliamentary and Assembly Constituencies Order, 1966, Dimapur town and Dimapur area are even now two separate Assembly Constituencies—one comprising Dimapur Town only and the other comprising the rest of the Dimapur area.

(c) Does not arise.

*741. [Transferred to the 26th August, 1968.]

*742. [For answer, vide cols. 5140-5142 supra.]

विदेशी प्रतिनिधि मंडलों की भारत यात्रा

*743. श्री एन० के० शेजवालकर : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) 1967-68 तथा 1968-69 के वर्षों में कितने विदेशी प्रतिनिधि मंडल भारत आये और उनके आने का प्रयोजन क्या था ;

(ख) उपरोक्त अवधि में कितने भारतीय प्रतिनिधि मंडलों ने विदेश यात्रा की और उनकी यात्रा का प्रयोजन क्या था; और

(ग) भारतीय प्रतिनिधि मंडलों की विदेश यात्रा पर कितनी विदेशी मुद्रा खर्च हुई ?

f[FOREIGN DELEGATIONS' VISIT TO INDIA]

*743. SHRI N. K. SHEJWALKAR : Will the PRIME MINISTER be pleased to state :

(a) the number of foreign delegations which visited India during the years 1967-68 and 1968-69 and the purpose of their visits;

(b) the number of Indian delegations which visited foreign countries during the above period and the purpose of their visits; and

(c) the amount of foreign exchange involved in the visits abroad of the Indian delegations ?]

विदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्री बी० आर० भगत) : (क) से (ग) तक सूचना दकलती की जा रही है ।
f[J English translation.

[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) to (c) The information is being collected.]

*744. [Withdrawn.]

NAVAL CHIEF'S VISIT TO EUROPEAN COUNTRIES

*745. CHAUDHARY A. MOHAMMAD : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Naval Chief of India proposes to visit six European countries in the near future; and

(b) if so, what is the main purpose of his visit to those countries ?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) and (b) The Chief of the Naval Staff is paying a goodwill visit to the United Kingdom in response to an invitation from that country. He will take advantage of this trip to visit five other European countries with a view to getting acquainted with the latest developments there which are of interest to the Indian Navy.

PRODUCTION AND SMUGGLING ABROAD OF BLUE FILMS

*746. SHRIMATI SARLA BHA-DAURIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware that blue films produced by some of the leading film stars and producers are smuggled out of the country; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) No, Sir.

(b) Does not arise.

HAJ PILGRIMS

*747. SHRI SHERKHAN : Will the PRIME MINISTER be pleased to state :

(a) what was the quota for Haj pilgrims fixed by Government last year and for the current year, State wise;

(b) the name of the Committee which fixes the quota of the Haj pilgrims; and

(c) the names of the members of the Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c) The procedure for the allotment of seats for Haj is that after retaining some seats for *ad hoc* allotment by Government, information about the remaining seats is communicated to the Managing Director, Moghul Lines Ltd., who are the shipping agents, and the Chairman, Haj Committee, Bombay. They consult each other and distribute the seats among various States on the basis of their respective Muslim population. There is thus no committee, as such, for the purpose.

The overall quota, which is fixed by Government, was 15000 last year. The same number has been fixed for Haj 1969. The number of seats distributed Statewise for the years 1968 and 1969 is indicated in the statement placed on the Table of the House.

STATEMENT

<i>State-wise Quota (by sea) Haj 1968</i>	
Uttar Pradesh	3,032
West Bengal	1,963
Bihar	1,626
Maharashtra	853
Kerala	851
Assam	778
Andhra Pradesh	752
Jammu & Kashmir	684
Mysore	654
Gujarat	490
Madras	439
Madhya Pradesh	370
Rajasthan	369
Punjab	111
Tripura	68
Orissa	61
Delhi	44